



महाराष्ट्र शासन

शासकीय वैद्यकीय महाविद्यालय, मिरज संलग्नित रुग्णालय  
पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली



► Website: [gmcmiraj.edu.in](http://gmcmiraj.edu.in) ► Email: [pvpghsangli@yahoo.in](mailto:pvpghsangli@yahoo.in) ► Phone: 0233 2374651 to 54. Fax: 02332374585

Outward No. PVPGH Sangli/O.A. no. 90/ Green Tribunal/ 22126/2024 date 02.12.2024

To,  
The Honourable National Green Tribunal,  
Western Zone  
Pune

Subject: Submission of response in O.A. 90/2023 (Ravindra Walwade versus P.V. P. Government Hospital Sangli)

Reference: O.A. 90/2023 (Ravindra Walwade versus P.V. P. Government Hospital Sangli)

Honourable Sir,

With reference to above cited subject, please find the point-wise reply as per follow:

1. Application for Consent for authorization was submitted to Maharashtra Pollution Control Board vide number MPCB-consent-0000227461 dated 01.12.2024 to obtain (enclosed as Annexure R-1):
  - a) Consent to establish/operate/renewal of consent under section 25 and 26 of the Water (Prevention and control of pollution) Act 1974 as amended;
  - b) Consent to establish/ operate/renewal of consent under section 21 of the Air (Prevention and control of pollution) Act 1981 as amended;
  - c) Authorization/ renewal of authorization under Biomedical Waste Management Rules 2016 as amended. Hazardous waste (M & TM) Rules 2016, in connection with my/our/existing/proposed activity from the premises.
2. P.V. P. Government Hospital Sangli is registered with M/S Surya Centre Treatment Facility Private Limited Sangli for management of biomedical waste in accordance with the provision of biomedical waste management Rules 2016 as amended and in compliance with the provisions CPCB guidelines up to 31.03.2025 (enclosed as Annexure R-2).
3. The proposal to establish ETP, STP and underground drainage system was submitted to the Commissioner, Medical Education and Research for administrative approval no. 389/2024 dated 30.11.2024.
4. At present, the waste water from hospital is discharged to STP plant of Sangli Miraj Kupwad Municipal Corporation which is operating at Hanuman Nagar Sangli. The capacity of said STP is 22 MLD of water per day.

5. As soon as administrative approval from Government will be received, the work to establish STP, ETP and underground drainage system will be started.

Therefore, it is prayed that kind consideration should be given to above mentioned points. The hospital is a Government hospital and per day many needy and poor patient takes treatment from the hospital either free of charge or at very minimum cost. So, kind consideration be given to the hospital and the proposed fine should be waived-off. This is humble submission.

Thanking you.

Yours faithfully,



Dear

P.V. P. Government Hospital Sangli  
District Sangli



R-1 212 ①

# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### Application for Consent/ Authorisation

Sir,  
I/We hereby apply for\*

1. Consent to Establish/Operate/Renewal of consent under section 25 and 26 of the Water (Prevention & Control of Pollution) Act, 1974 as amended.
2. Consent to Establish/Operate/Renewal of consent under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, as amended.
3. Authorization/renewal of authorization under Bio-Medical Wastes Management Rules, 2016 as amended, Hazardous waste (M, & TM)n Rules, 2016, in connection with my/our/existing/proposed activity from the premises as per the details given below.

#### 1. General Information

**UAN No:**  
MPCB-CONSENT-0000227461

**Application submitted on:**  
01-12-2024

#### Industry Information

|  |                         |                        |
|--|-------------------------|------------------------|
| <b>Industry Type:</b><br>R30 Health-care Establishment (as defined in BMW Rules) | <b>Category:</b><br>Red | <b>Scale:</b><br>S.S.I |
|--|-------------------------|------------------------|

|   |                                   |
|---|-----------------------------------|
| <b>Consent To:</b><br>Operate (Plain Renewal) | <b>Submit to:</b><br>SRO - Sangli |
|---|-----------------------------------|

#### Consent to Establish Details

|  |  |  |
|--|--|--|
| <b>Consent to Establish No.</b><br>MPCB/PAMS/BMW/KP-9807-12/KP-22/2012 | <b>Consent to Establish date</b><br>01-01-1970 | <b>Consent to Establish Valid Upto</b><br>01-01-1970 |
| <b>Previous Consent No.</b>  | <b>Previous Consent date</b><br>22-01-2013     | <b>Previous Consent Valid Upto</b><br>28-02-2013     |

#### Particulars of Applicant (Owner/Occupier/Any other Authorised Person)

**First Name** **Father / Husband Name**  
Dr. PRAKASH DATTATRAY

**Mobile No** **Telephone/Fax**  
9422040331

**PAN No** **Address**  
AAXPG4371R VANKATESH-SHRAUSTEE R-BANGLOW MADHAVNAGAR RAD GOLDEN PARK SANGLI

**Last Name** **Designation**  
GURAV DEAN

**Email** **Aadhar No**  
pvpghsangli@yahoo.in 849738686737

**Pin Code**  
416410

## 2. Health Care Facility (HCF) Information

a) Name of the Health Care Facility

PADMABHUSHAN VASANTDADA PATIL GOVERNMENT  
HOSPITAL, SANGLI

b) Address for Correspondance

**Pin Code**

416416

**District**

Sangli

**City/Town**

Miraj

**Survey/Gut No.**

141/1

**Name of premises /Building**

CIVIL HOSPITAL

**Road/Street**

CIVIL CHOWK

**Area/Locality**

Sangli City

**Email**

pvpghsangli@yahoo.in

**Website URL**

NA

c) Onwership of Facility

State Government

**Name of the Department**

MEDICAL EDUCATION AND DRUG DEPARTMENT

**Land Ownership**

Self Owned

d) Month and year of commissioning of the HCF

01/01/1970

e) Area of the Facility / Hospital

**i) Total plot area (In square meter)**

122417.40

**ii) Built up area (In square meter)**

80937.12

**iii) Open Plot Area (Sq.Mtr)**

40468.56

f) Enter Latitude and Longitude of site (In degrees)

**Latitude (In degrees)**

0

**Longitude (In degrees)**

0

g) Does HCF have Operation Theatre

No

**Number of OT**

7

h) Does HCF have Laundry facility in premises

Yes

**No of Washing Machines**

1

**Capacity (Kg/Cycle)**

50.00

i) Does HCF have Canteen/Cafeteria facility in premises

Yes

**Area (Sq.Ft.)**

101.17

**Water Consumption/day (CMD)**

1.00

**No of Cafeteria**

1

j) Does HCF have Hostel/Residential quarters in premises

Yes

**Nos**

2

**Area (Sq.Ft.)**

1011.71

**Total No. of Rooms / Quarters**

80

**Total No. of Persons / Residential Total Water Consumption (CMD)**

160

12.80

## 3. BMW Authorization Details

a) Type of health treatment system

Medicine

b) Government Notification Details

**Total number of Beds Government Notification No Date of Notification**

c) Diagnostic and Pharma Facilities available in Premises

**Pathology Lab** Yes

**Average Samples/day**

1500

**Blood Bank** Yes

**Number of Bags used/Month**

400

d) Whether HCE intended to Sale / Handover liquid BMW for R&D purpose

No

| Category wise Bio-Medical Waste Collected ,Treated,Disposed |                     |   |                               |
|---|---------------------|---|-------------------------------|
| Sr. No  | Category            | Type of Waste   | Quantity not to exceed (Kg/M) |
| 1   | Yellow              | a) Human Anatomical waste   | 1500.00                       |
|   |                     | b) Animal Anatomical Waste  | 0                             |
|   |                     | c) Soiled Waste   | 300.00                        |
|   |                     | d) Expired or Discarded Medicines   | 1250.00                       |
|   |                     | e) Chemical Waste   | 1300.00                       |
|   |                     | f) Chemical Liquid Waste  | 1250.00                       |
|   |                     | g) Discarded linen, mattresses, beddings contaminated with blood or body fluid. | 1150.00                       |
|   |                     | h) Microbiology Biotechnology and other clinical laboratory waste               | 1205.00                       |
| 2   | Red                 | Contaminated waste (Recyclable)   | 1200.00                       |
| 3   | White (Translucent) | Waste sharps including Metals   | 1200.00                       |
| 4   | Blue                | a. Glassware  | 700.00                        |
|   |                     | b. Metallic body implants   | 100.00                        |

Do you Have Equipment Installed for Pretreatment of Yellow (g), (h) Category Waste

No

Whether you have establish a Bar-Code system for Bag or Containers containing Bio-Medical waste

Yes

Common Facility Membership Details (CTF)

**CTF Name**  
M/s. Surya Central Treatment Facility, Sangli

**Membership Number**  
SC20242504570

**Issued Date**  
31-03-2025

#### 4. Consent Details

a) Sources of Water

i) **Surface Water** Yes

**Name of the water supply** **Water Consumption Quantity (CMD)**

Mun Corporation Miraj Sangli 100

ii) **Ground Water** No

iii) **Tanker Water** No

b) Water Consumption Details

**Raw Water (CMD)**

**Recycle Water (CMD)**

**Total Water Quantity Requirement (CMD)**

## c) Water consumption for different uses (CMD)

| Purpose   | Consumption   | Effluent Generation | Disposal   |
|---|---------------|---------------------|--|
| Domestic Pourpose                                       | 88.0          | 79.5                | Recycle,Local Bodies Sewer,On Land For Gardening |
| Pathology Laboratory, Floor washing, Operation Theater  | 10            | 8                   | Recycle,On Land For Gardening                    |
| Laundry   | 2.0           | 0.5                 | Recycle,Local Bodies Sewer,On Land For Gardening |
| Industrial Cooling,spraying in mine pits or boiler feed | 0             | 0                   | NA   |
| <b>Total</b>  | <b>100.00</b> | <b>88.00</b>        |  |

## d) Waste Waster Treatment

Have you installed STP or ETP

Yes

1. Sewage Treatment Plant: Yes
2. Effluent Treatment Plant: Yes
3. Combined Treatment Plant: No

Sewage Treatment Plant

Capacity(CMD)

111.00

Preliminary: Yes Preliminary Treatment: Bar Screens,Grit Chamber,Oil &amp; Grease Removal

Primary: Yes Primary Treatment:

Secondary: Yes Secondary Treatment: Anaerobic Treatment System,Activated Sludge Process (ASP),Secondary Clarifier

Tertiary: Yes Tertiary Treatment: Sand &amp; Carbon Filter,Chlorination

Advance: Yes Advance Treatment: Reverse Osmosis

Effluent Treatment Plant

Capacity(CMD)

10

Preliminary: Yes Preliminary Treatment: Bar Screens,Grit Chamber,Oil &amp; Grease Removal

Primary: Yes Primary Treatment: Neutralization Tank,Primary Clarifier / Settling

Secondary: Yes Secondary Treatment: Anaerobic Treatment System,Activated Sludge Process (ASP),Secondary Clarifier

Tertiary: Yes Tertiary Treatment: Sand &amp; Carbon Filter,Chlorination,UV Treatment

Advance: Yes Advance Treatment: Reverse Osmosis

## e) Other waste generation details

## 1) Municipal Solid Waste

a) Biodegradable Waste(kg/day)

0

b) Recyclable Waste(kg/day)

0

c) Domestic Hazardous Waste(kg/day)

0

Air Pollution

Whether D.G. Set Installed

Yes

| Capacity(KVA) | Make | Fuel Used | Fuel QTY | Unit | Stack Height in meter | Acoustic Enclosure for noise control |
|---------------|------|-----------|----------|------|-----------------------|--------------------------------------|
|---------------|------|-----------|----------|------|-----------------------|--------------------------------------|

**Do you have Boiler Installed**

Do you have adequate facility for collection of samples of emissions in the form of port holes, platform, ladder etc. As per Central Board Publication "Emission regulations Part-III" ( December, 1985 )

**Port hole** No **Platform** No **Ladder** No

| Parameter                | Permissible Limiting concentration                  | Latest 3 Sampling Dates |          |          |
|--------------------------|---|-------------------------|----------|----------|
|                          |   | 1st Date                | 2nd Date | 3rd Date |
| Particulate matter       | 50 mg/Nm <sup>3</sup>                               | 0                       | 0        | 0        |
| Nitrogen oxides          | 400 mg/Nm <sup>3</sup>                              | 0                       | 0        | 0        |
| HCL                      | 50 mg/Nm <sup>3</sup>                               | 0                       | 0        | 0        |
| Total Dioxins and Furans | 0.1 ng TEQ/Nm <sup>3</sup> (at 11% O <sub>2</sub> ) | 0                       | 0        | 0        |
| Hg and its compounds     | 0.05 mg/Nm <sup>3</sup>                             | 0                       | 0        | 0        |

**Whether you have provided Online Continuous Emission Monitoring Systems (OCEMS)**

No

**Quantity of ash generated from Boiler (Tonnes/ month):**

**Mode of Disposal of Boiler ash**

**Provision Of Alternate Electric Supply**

No

**Separate Electricity Meter Provided to Pollution control Devices**

No

**Hazardous Waste**

CHWSDF Details

**CHWTDF Facility Name**

SURYA CENTER TREATMENT FACILITY PVT LTD

**CHWTDF Membership Number**

SC20242504571

| Hazardous Waste Details |                |                      |
|-------------------------|----------------|----------------------|
| Description             | Waste Category | Quantity in MT/Month |
| Incineration Ash        | 37.3           | 0                    |
| STP/ETP                 | 35.3           | 0                    |
| Used Oil                |                | 0                    |

| Non-Hazardous Waste aspect |          |     |           |           |         |
|----------------------------|----------|-----|-----------|-----------|---------|
| Description                | Quantity | UOM | Treatment | Treatment | Remarks |
| NA                         | 0        | 0   | NA        | NA        | NA      |

**5. Additional Information**

**Do you have Bio Medical Waste Management Committee Constituted**

Yes

217<sup>(6)</sup>

**Average Cost (O & M) for ETP/STP**

6500000

**Average Cost of APCD Rs/Year**

1000000.00

**Brief details of tree plantation/green belt development within applicant's premises**

**Open Space Availability**

40468

**Plantation Done On**

120

**Number of Trees Planted**

220

**Whether Environmental Statement submitted**

No

**Environmental Statement submitted Date**

01-01-1970

**Any other additional information that the applicants desires to give**

**Do you have Infection Control Committee Constituted**

No

**6. Financial Details**

**Is there any Bank Gurantee impose on you during previous Consent/Authorization period.**

No

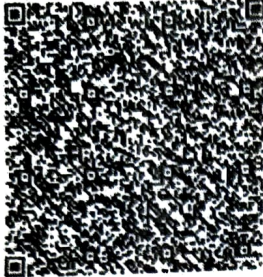
| Bank Gurantee Number | Date       | Valid Up To | Amount | Bank Name | Branch |
|----------------------|------------|-------------|--------|-----------|--------|
| 0                    | 01-01-1970 | NA          | 0      | NA        | NA     |

| <b>Additional Bank Gurantee Details, if Any</b> |            |             |        |           |        |
|---|------------|-------------|--------|-----------|--------|
| Bank Gurantee Number                            | Date       | Valid Up To | Amount | Bank Name | Branch |
| 0   | 01-01-1970 | NA          | 0      | NA        | NA     |

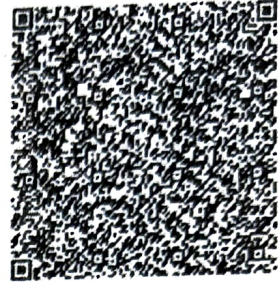
**SURYA CENTER TREATMENT FACILITY PVT. LTD.**  
**BIO MEDICAL WASTE DISPOSAL PLANT**



CST.NO. 79,79A, 80 ARWADE MILL, BALAJI MILL ROAD, NORTH SHIVAJI NAGAR, SANGLI 416416  
Tel. No.: 8411811005 Mob: 9823184999. GSTIN - 27ABJCS9911R1ZC  
MPCB Licener No. : Format 1.0/CC UAN No. 0000146751/CR/230200193211R1ZC



Offline Verification



Online Verification

**Registration Certificate**

Date: 30-11-2024

Certificate # : SC20242504570

This is to certify that **Padmabhushan Vasantdada Patil Government Hospital Sangli, Civil Chowk, Sangli., Sangli City, Tal. : Miraj, Dist. :Sangli, Pin: 416416** is registered with **Surya Center Treatment Facility Pvt. Ltd. Sangli** for Management of Bio Medical Waste in accordance with, the provision of Bio Medical Waste Management Rules, 2016, as amended and in compliance with the provisions of CPCB guidelines.

|   |   |   |                                     |
|---|---|---|-------------------------------------|
| 1 | Authorized Person of HCE<br>(Name and Designation)    | : | Dr. Prakash Dattatray Gurav<br>Dean |
| 2 | Bombay Nursing Home Act Registration Details          | : | -                                   |
|   | BNH Registration Number                               | : | Not obtained                        |
|   | BNH Issue Date  | : | Not Available                       |
|   | Total Number of beds                                  | : | 390                                 |
|   | BNH Validity (Form 'c')                               | : | Not Available                       |
| 3 | Common Treatment Facility Reistration Details         | : | -                                   |
|   | Date of Registration                                  | : | 01-11-2024                          |
|   | No. of Beds Registered                                | : | 390                                 |
|   | Registration Validity                                 | : | 31-03-2025                          |
| 4 | Renewal of CTF Membership (if Applicable)             | : | -                                   |
|   | Renewal Date  | : | 31-03-2025                          |
|   | No. of Beds Registered                                | : | 390                                 |
| 5 | MPCB Consent (Establish/ 1st Operate/Renewal) Details | : | -                                   |
|   | Concent / CCA Number                                  | : | MPCB/PAMS/BMW/KP-9807-12/KP-        |
|   | Issue Date  | : | 22/2012                             |
|   | Validity Upto   | : | 22-01-2013<br>28-02-2013            |

Remarks: CCA NOT OBTAINED APPLICATION NOT SUBMITTED.



*Meghna Rajeev Kore*

**Authorized Signature**  
Name: Meghna Kore  
Designation: Director



जा.क्र.पवपाशारुसां/बांधकाम/ नवीन ड्रेनेज लाईन / ३८९ /२०२४

दिनांक ३०/११/२०२४

प्रति,

मा. आयुक्त,

वैद्यकीय शिक्षण, संशोधन व आयुष,

मुंबई. ४०० ००१



विषय — पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली येथील परिसरात भुयारी गटार व एसटीपी व ईटीपी योजने करिता प्रशासकीय मान्यता मिळण्याबाबत.

संदर्भ - १) महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सांगली यांचे Notice no. MPCB/RO/  
/KOP/PD/२३०९०७०००२ dated ०७.०९.२०२३

२) मा.हरीत लवाद न्यायालय, पुणे यांचेकडील याचिका क्र.९०/२०२३

दिनांक ०७/११/२०२४ रोजी ची सुनावणी आदेश

३) महाराष्ट्र जीवन प्राधिकरण, सांगली यांचे प्रस्ताव दिनांक ३०/११/२०२४

मा. महोदय,

पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली येथील परिसरात भुयारी गटार तसेच E.T.P यंत्रणा बसविण्याबाबत संदर्भ क्र.३ अन्वये महाराष्ट्र प्रदूषण महामंडळाच्या निकषानुसार या रुग्णालयातील सांडपाणी याचे विल्हेवाट करण्यासाठी सर्व आवारातील इमारतीमधील ड्रेनेज व्यवस्था नव्याने करणे, सांडपाणी विशिष्ट यंत्रणेद्वारे ट्रीटमेंट करून सांडपाणी महानगरपालीकेच्या गटारीमध्ये सोडणे इत्यादी बाबी करिता रुपये ९,३६,१२,८४०/- (रुपये नऊ कोटी छत्तीस लाख बारा हजार आठशे चाळीस मात्र) इतक्या रक्कमेचे खर्चाचे अंदाजपत्रक या कार्यालयाकडे शासनाच्या प्रशासकीय मान्यतेसाठी सादर केले आहे.

विषयाकित योजना राबविण्यासाठी खालील प्रमाणे प्रस्तावना करण्यात येत आहे.

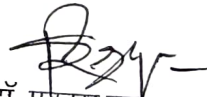
- १) पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली हे रुग्णालय आरोग्य सेवे कडून सन १९७१ रोजी वैद्यकीय शिक्षण अंतर्गत शासकीय वैद्यकीय महाविद्यालय, मिरज चे शैक्षणिक रुग्णालय म्हणून घोषित करण्यात आले. सध्या ३९० खाटा कार्यान्वीत आहेत.
- २) मुददा क्रमांक १ मध्ये नमूद केल्यानुसार बांधकामे झालेल्या इमारतीमधील ड्रेनेज लाईन च्या क्षमतेमध्ये वाढ करण्यात आली नाही. त्यानंतर वेळोवेळी नवीन बांधकामे झालेल्या इमारतीमधील ड्रेनेज लाईनची जोडणी फक्त करण्यात आली. त्यामध्ये सांडपाणी वाहून नेणाऱ्या पाईपलाईनच्या क्षमतेमध्ये वाढ झालेली दिसून येत नाही.
- ३) या रुग्णालयीन सांडपाणी वाहून नेणाऱ्या पाईपलाईन अंदाजे जवळजवळ ५४ वर्षापूर्वीच्या आहेत. त्यामुळे वारंवार पाईप लाईन खराब होण, फुटणे, सांडपाणी वाहून वाहणे इत्यादी बाबी वारंवार घडत आहेत.

(कृ.मा.प)

- ४) उक्त कारणास्तव या कार्यालयाचे या कार्यालयाचे पत्र क्रमांक ५३८-४६ दिनांक १९/०१/२०२३, पत्र क्र.८०३६-४४ दिनांक ०८/०६/२०२३, पत्र क्र. ८५५५-६४ दिनांक २०/०६/२०२३, पत्र क्र. ८७४२ दिनांक २६/०६/२०२३, पत्र क्र.१७५५-६१ दिनांक १५/०२/२०२४ इत्यादी कार्यालयीन पत्रे दिल्यानंतर अन्वये कार्यकारी अभियंता, महाराष्ट्र जीवन प्राधिकरण, सांगली यांना या रुग्णालयीन व वसतिगृह निवासस्थान इमारती व सांडपाण्याच्या पाईपलाईनची पाहणी करून खर्चाचे अंदाजपत्रक देण्याबाबत कळविले होते.
- ५) या रुग्णालयात एस.टी.पी. व ई.टी.पी. सुविधा नसल्याने रुग्णालयीन सांडपाणी महानगरपालिकेच्या गटारीमध्ये जात असल्याने मा.हरित लवाद न्यायालय, पुणे येथे याचिका क्रमांक ९०/२०२३ नुसार सुनावणी सुरु आहे. दिनांक ०७/११/२०२३ झालेल्या सुनावणी दरम्यान रुग्णालयावर कारवाई का करण्यात येऊ नये असे आदेशित झाल्याने याबाबत महाराष्ट्र जीवन प्राधिकरण, सांगली यांच्या कार्यालयाकडे दूरध्वनीवरून संपर्क साधून संदर्भ क्रमांक ३ अन्वये महाराष्ट्र प्रदुषण महामंडळाच्या निकषानुसार या रुग्णालयातील सांडपाणी याचे विल्हेवाट करण्यासाठी सर्व आवारातील इमारतीमधील ड्रेनेज व्यवस्था नव्याने करणे, सांडपाणी विशिष्ट यंत्रणेद्वारे ट्रिटमेंट करून सांडपाणी महानगरपालिकेच्या गटारीमध्ये सोडणे इत्यादी बाबी करीता रुपये ९,३६,१२,८४०/- (रुपये नऊ कोटी छत्तीस लाख बारा हजार आठशे चाळीस मात्र) इतक्या रक्कमेचे खर्चाचे अंदाजपत्रक प्राप्त झाले आहे.
- ६) या योजनेतर्गत महाविद्यालयीन व रुग्णालयीन तसेच निवासस्थान परिसरातील सर्व इमारतीचे ड्रेनेज पाईप लाईन नव्याने बसविणे, महाराष्ट्र प्रदुषण महामंडळाच्या मानकानुसार सांडपाणीचे विल्हेवाट करण्यासाठी एसटीपी व ईटीपी यंत्रणा बसविण्याचे प्रस्तावीत केले आहे.

तरी विषयाकित्त योजना प्रभावीपणे कायमस्वरूपी सुरु करण्यासाठी तसेच महाराष्ट्र प्रदुषण महामंडळाच्या निकषानुसार नवीन ड्रेनेज लाईन, STP व ETP प्लॅट बसविण्यासाठी येणारा खर्च रुपये ९,३६,१२,८४०/- (रुपये नऊ कोटी छत्तीस लाख बारा हजार आठशे चाळीस मात्र) इतक्या रक्कमेचे खर्चाचे अंदाजपत्रक प्रस्तावास ४२१०००४१ (५३) मोठी बांधकामे अंतर्गत प्रशासकीय मान्यता देण्यात यावी, ही विनंती. या प्रस्तावासोबत संदर्भ क्रमांक ३ अन्वये प्राप्त झालेल्या अंदाजपत्रकीय प्रस्ताव २ प्रतीत सादर करीत आहे.

आपला विश्वासू,

  
(डॉ. प्रकाश गुरु)  
अधिष्ठाता,

पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली

प्रत माहितीसाठी.

- १) कार्यकारी अभियंता, महाराष्ट्र जीवन प्राधिकरण विभाग, सांगली.
- २) उपविभागीय अधिकारी, मजीप्रा उपविभाग, सांगली.